THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-23/2005/2725/A

From :-

Smti Pronita Morang,

Joint Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Shri Dipankar Bora,

District & Sessions Judge,

Dima Hasao.

Dated Guwahati, // April, 2025.

Sub:-

Restricted holiday.

Ref:-

Your Letter No.DJ/DH/I-1/2025/831/Estt., dated 10.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted restricted holiday on 19.04.2025, along with station leave permission from the evening of 11.04.2025 till the morning of 22.04.2025, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-23/2005/2726/A, dated / パー 0イー てのころ

Copy to:

The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE